

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 168/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE PARTIES: M/s. Meru Life Science Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah		
	Ahmed Chunawala	Advocate	Ahmed

COMMON ORDER

TCSP No. 168/230-232/NCLT/MB/MAH/2017

TCSP No. 169/230-232/NCLT/MB/MAH/2017

TCSP No. 170/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, this Bench hereby appoints M/s. Kamlesh Mehta & Co., Chartered Accountants on a remuneration of ₹15,000 (Rupees Fifteen thousand) each to assist the OL, Mumbai in filing his report before this Bench.

At request of the Jt. Director of RD of Mumbai, the time for filing report has been extended by three weeks hereof.

List this matter for hearing on 05.04.2017.

Sd/-

B. S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)